

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 158 of 2014

Dated : 24th July, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**M/s Sponge Udyog Pvt. Ltd.
Versus**

....Appellant(s)

**Odisha Electricity Regulatory
Commission & Anr.**

..Respondent (s)

Counsel for the Appellant (s) :

Mr. M.G. Ramachandran

Counsel for the Respondent(s) :

Mr. Hasan Murtaza for R.2

Mr. Rutwik Panda

Mrs. Anshu Malik for R.1

ORDER

The learned counsel for the Respondent seeks some time to file the reply. Accordingly, he is directed to file the same on or before 08.08.2014 after serving copy on the other side.

Post the matter on **20.08.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/kt